

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S.S. – Chief Administrative Officers of District Courts (Category-1) – Transfers and Postings – Ordered.**

ROC.No.423/2024-C1

Dt. 4.05.2024

NOTIFICATION No.02/2024 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

Sl. No	Name and designation of the individual	Posted as
(1)	(2)	(3)
1	<b>Sri D.Ravi Prakash</b> Chief Administrative Officer, Special Court for trial of offences against Women-cum-V Additional District & Sessions Court, <b>Eluru</b> , West Godavari.	Chief Administrative Officer II Additional District & Sessions Court-cum-Metropolitan Sessions Judge, <b>Vijayawada</b> , Krishna District.  Vice Sri K. Rama Rao
2	<b>Sri W. Veera Raju</b> Chief Administrative Officer, Special Sessions Court for trial of cases under SC/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Court, <b>Eluru</b> , West Godavari District.	Chief Administrative Officer Principal Special Judge's Court for CBI cases, <b>Visakhapatnam</b> .  Vice Sri M. Sankara Rao
3	<b>Sri M.V.S.M. Prasada Rao</b> Chief Administrative Officer IX Additional District Judge-Cum-Special Court for Trial of Offences against Women, Krishna at <b>Machilipatnam</b> .	Chief Administrative Officer, Special Court for Trial of Offences under Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, <b>Guntur</b> . <b>Note:</b> The individual shall take charge on 01.07.2024 after the retirement of Sri P.V.S. Raja Babu

4	<b>Sri K.Rama Rao</b> Chief Administrative Officer, II Additional District & Sessions Court-cum-Metropolitan Sessions Judge, <b>Vijayawada.</b>	Chief Administrative Officer, VII Additional District Court-cum- III Additional Metropolitan Sessions Judge Court-cum-Special Court for trial of Offences against Women, <b>Visakhapatnam.</b>  Vice Sri S.V.N. Tulasi Rao
5	<b>Sri M. Sankara Rao</b> Chief Administrative Officer, Principal Special Judge's Court for CBI Cases, <b>Visakhapatnam.</b>	Chief Administrative Officer, Principal District & Sessions Court, <b>Eluru</b> , West Godavari District.  Vice Sri Dr.S.Nagaraju
6	<b>Sri Dr. S. Nagaraju</b> Chief Administrative Officer, Principal District Court, West Godavari at <b>Eluru.</b>	Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, <b>Rajahendravaram</b> , East Godavari.  Vice Sri Ch.Venkateswara Rao
7	<b>Sri B. Suribabu</b> Chief Administrative Officer, Principal District & Sessions Court, <b>Guntur.</b>	Chief Administrative Officer, Principal District Court, <b>Guntur.</b> (Retention approved since the individual is retiring on 31.07.2024)
8	<b>Sri P. Sita Rama Raju</b> Chief Administrative Officer, Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), <b>Bhimavaram</b> , West Godavari.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SC&ST(POA) Act- cum-X Additional District & Sessions Judge's Court, <b>Rajahendravaram</b> , East Godavari District.  Vice Sri T. Simhachalam

9	<b>Sri Ch. Venkateswara Rao</b> Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, <b>Rajamahendravaram,</b> East Godavari District.	Chief Administrative Officer, Principal District & Sessions Court, <b>Srikakulam.</b>  (Post kept vacant)
10	<b>Smt. N. Naga Rani</b> Chief Administrative Officer, XI Additional District & Sessions Court, <b>Piler,</b> Chittoor District.	Chief Administrative Officer, Principal District & Sessions Court, <b>Nellore.</b>  (Post kept vacant)
11	<b>Sri B.Ramesh</b> Chief Administrative Officer, XI Additional District & Sessions Judge-cum-Spl. Judges Court for Trial of Cases under SC & ST (POA) Act, <b>Visakhapatnam.</b>	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SC&ST(POA) Act, <b>Vizianagaram.</b>  Vice Sri Reddappa
12	<b>Sri A.S.R.Anjaneyulu</b> Chief Administrative Officer, Principal District & Sessions Court, <b>Kurnool.</b>	Chief Administrative Officer, XI Additional District & Sessions Court, <b>Piler,</b> Chittoor District.  Vice Smt. N. Naga Rani
13	<b>Sri T.Simhachalam</b> Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum X Addl. District & Sessions Court, <b>Rajamahendravaram,</b> East Godavari District.	Chief Administrative Officer, XIII Additional District & Sessions Court, <b>Narasaraopet,</b> Guntur District.  Vice P.Padmavathi
14	<b>Sri D.Narasimhulu</b> Chief Administrative Officer, VII Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, <b>Kurnool.</b>	Chief Administrative Officer, II Additional District & Sessions Court, <b>Hindupur,</b> Ananthapuram District.  (Post kept vacant)

15	<b>Smt. P.Ravanamma</b> Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, <b>Ongole</b> , Prakasam District.	Chief Administrative Officer, Principal District & Sessions Court, <b>Kurnool</b> .  Vice A.S.R.Anjaneyulu
16	<b>Sri S.V.N.Tulasi Rao</b> , Chief Administrative Officer, VII Additional District Court-cum- III Additional Metropolitan Sessions Judge Court-cum- Special Court for trial of Offences against Women, <b>Visakhapatnam</b> .	Chief Administrative Officer, VI Additional District Court, <b>Sompeta</b> , Srikakulam District  (Post kept vacant)
17	<b>Sri Reddeppa</b> Chief Administrative Officer, Special Sessions Court for trial of Cases under SCs/STs (POA) Act, 1989, <b>Vizianagaram</b> .	Chief Administrative Officer, V Additional District & Sessions Court, <b>Rayachoti</b> , Kadapa District.  (Post kept Vacant)
18	<b>Smt. D. Daisy Emelia</b> Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, <b>Srikakulam</b> .	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, <b>Vizianagaram</b> .  Vice Sri A.V.V.Satyanarayana Murthy
19	<b>Smt. R. Sujatha</b> Chief Administrative Officer, XVI Additional District & Sessions Court, <b>Nandigama</b> , Krishna District	Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, <b>Ongole</b> , Prakasam District.  Vice Smt.P.Ravanamma

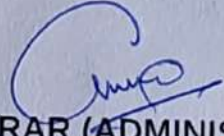
20	<b>Sri A.V.V.Satya Narayana Murthy</b> Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, <b>Vizianagaram.</b>	Chief Administrative Officer, XI Additional District & Sessions Judge-cum-Special Judges' Court for Trail of Cases under SC & ST (POA) Act, <b>Visakhapatnam.</b>  Vice Sri B.Ramesh
21	<b>Smt. P.Padmavathi</b> Chief Administrative Officer, XIII Additional District & Sessions Court, <b>Narasaraopet</b> , Guntur District.	Chief Administrative Officer, Special Court for trial of Offences against Women-cum-V Additional District & Sessions Court, <b>Eluru</b> , West Godavari District.  Vice D.Ravi Prakash
22	<b>Sri K. Narayana</b> Chief Administrative Officer, Special Court for Speedy Trial of Offences for the Protection of Children from Sexual Offences Act (POCSO) Court, <b>Chittoor.</b>	Chief Administrative Officer, II Additional Special Judges' Court for CBI Cases, <b>Kurnool.</b>  (Post kept vacant)

- i) The individuals except Sri M.V.S.M.Prasada Rao shall get relieved themselves by handing over the charge of their posts to the immediate junior of their Courts on or before **07.05.2024** and take charge of their new posts **on or before 14.05.2024**.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

**Note: Sri D.Ravi Prakash, Sri W. Veera Raju, Sri M.V.S.M. Prasada Rao, Sri Reddeppa, Smt. D. Daisy Emelia, Smt. R. Sujatha, Sri A.V.V.Satya Narayana Murthy. Smt. P.Padmavathi, Sri K. Narayana** are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.

  
REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, West Godavari, Krishna, Visakhapatnam, Guntur, East Godavari, Srikakulam, Chittoor, Nellore, Vizianagaram, Kurnool, Ananthapuram, Prakasam and Kadapa.
3. Special Court for trial of offences against Women-cum-V Additional District & Sessions Court, Eluru, West Godavari.
4. II Additional District & Sessions Court-cum-Metropolitan Sessions Judge, Vijayawada, Krishna District.
5. Special Sessions Court for trial of cases under SC/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Court, Eluru, West Godavari District.
6. Principal Special Judge's Court for CBI cases, Visakhapatnam.
7. IX Additional District Judge-Cum-Special Court for Trial of Offences against Women, Krishna at Machilipatnam.
8. Special Court for Trial of Offences under Protection of Children from Sexual Offences Act, 2012 (POCSO) Court, Guntur.
9. II Additional District & Sessions Court-cum-Metropolitan Sessions Judge, Vijayawada.

10. VII Additional District Court-cum-III Additional Metropolitan Sessions Judge Court-cum-Special Court for trial of Offences against Women, Visakhapatnam.
11. Family Court-cum-IX Additional District & Sessions Court, Rajamahendravaram, East Godavari.
12. Special Court for Speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, West Godavari.
13. Special Sessions Court for Trial of Cases under SC&ST(POA) Act-cum-X Additional District & Sessions Judge's Court, Rajamahendravaram, East Godavari District.
14. XI Additional District & Sessions Court, Piler, Chittoor District.
15. XI Additional District & Sessions Judge-cum-Spl. Judges Court for Trial of Cases under SC & ST (POA) Act, Visakhapatnam.
16. Special Sessions Court for Trial of Cases under SC&ST(POA) Act, Vizianagaram.
17. XIII Additional District & Sessions Court Narasaraopet, Guntur District.
18. VII Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, Kurnool.
19. II Additional District & Sessions Court, Hindupur, Ananthapuram District.
20. Family Court-cum-VIII Additional District & Sessions Court, Ongole, Prakasam District.
21. VI Additional District Court, Sompeta, Srikakulam District.
22. V Additional District & Sessions Court, Rayachoti, Kadapa District.
23. Family Court-cum-III Additional District Court, Srikakulam.
24. Family Court-cum-III Additional District & Sessions Court, Vizianagaram.
25. XVI Additional District & Sessions Court, Nandigama, Krishna District.
26. Special Court for Speedy Trial of Offences for the Protection of Children from Offences Act (POCSO) Court, Chittoor.
27. II Additional Special Judges' Court for CBI Cases, Kurnool.
28. The District Treasury Officers, West Godavari, Krishna, Visakhapatnam, Guntur, East Godavari, Srikakulam, Chittoor, Nellore, Vizianagaram, Kurnool, Ananthapuram, Prakasam and Kadapa.
29. The Sub Treasury Officers, Bhimavaram-West Godavari District, Piler-Chittoor District, Narasaraopet – Guntur District, Hindupur – Ananthapuram District, Sompeta – Srikakulam District, Rayachoti – Kadapa District, Nandigama – Krishna District.
30. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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Stock...1.